



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.45/17	-	Admission	66	Power Company of Karnataka Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	ABHINAV .V 080 40926600	PETITIONER	
	C. Lavish m UDC,	ROC	

ORDER

Counsel for petitioner is present. UDC from ROC office is present. He requested time to nominate counsel for ROC and RD and to file report. List it on 18/09/2017.


MEMBER(J)


MEMBER(T)